

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024
THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : --
APPLICATION NUMBER : CP/IB/270/2022
NAME OF THE PETITIONER : State Bank of india
NAME OF THE RESPONDENT(S) : Sunil Kapoor
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

None for the Petitioner. Ld. Counsel Mr. Prasanth for IRP. Ld. Counsel for the Respondent is present.

Reply has been filed. Let the reply be served on the Petitioner and IRP.

Rejoinder, if any, be filed within a week thereafter.

List the petition for hearing on **29.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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